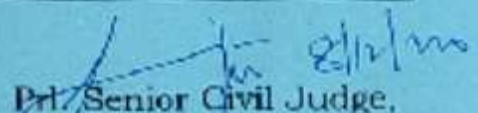


In the court of the Principal Senior Civil Judge,  
Bangalore Rural District, Bangalore,  
the following cases are posted on  
09-12-2020

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 3 pm to 5.45pm
<b>Evidence</b> 1. O.S. 174/2010 2. O.S. 978/2010 3. O.S. 116/2011 4. O.S. 1406/2011 5. O.S. 25/2012 6. O.S. 839/2013 7. O.S. 958/2014 8. O.S. 1003/2014 9. O.S. 857/2015 10. O.S. 1112/2015 11. O.S. 1161/2015 12. O.S. 1280/2015 13. O.S. 1371/2015 14. O.S. 1533/2015 15. O.S. 1335/2017 16. O.S. 1592/2017 17. O.S. 26/2018 18. O.S. 1295/2018 19. O.S. 1861/2018 20. O.S. 341/2019  <b>ARGUMENTS</b> 21. O.S. 1295/2012	<b>ADR</b> 22. O.S. 268/2012 23. O.S. 1856/2015 24. O.S. 221/2019  <b>HEARING</b> 25. O.S. 906/2014 26. O.S. 36/2019 27. O.S. 931/2019 28. O.S. 1107/2019

  
Pr./Senior Civil Judge,  
Bangalore (R) Dist., Bengaluru

Note: Other Cases are adjourned in the CIS

In the Court of 1<sup>st</sup> Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru

**Cause List**

20 + 20 Cases listed for Hearing on 09.12.2020

**MORNING SESSION**

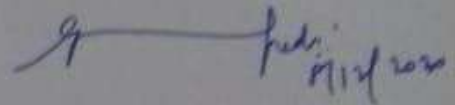
Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	OS 347/2010	Hearing	V Srinivas	S R
2	O.S. 1693/2013	Issues	P Raja Reddy	
3	OS 557/2015	Issues	Rajanna	
4	OS 1019/2015	Issues	Shailashree	H Y N
5	OS 522/2018	Issues	Chandrashekara	H N V
6	OS 1579/2008	Evidence	R ManjunathaGowda	M K K
7	OS 1160/2009	Evidence	B V S	S M
8	OS 1091/2010	Evidence	Hashim Saeed	M G M
9	OS 41/2013	Evidence	V V G	
10	OS 914/2013	Evidence	R Krishnappa	Exparte
11	OS 1612/2013	Evidence	Y S N R	S N A
12	OS 1896/2014	Evidence	V K	exparte
13	OS 2114/2014	Evidence	Ramanna Y N	N B
14	OS 1717/2015	Evidence	Shivanna G	B N J
15	OS 489/2010	Arguments	K Varadarajan	N S B
16	MA 88/2013	Arguments	V Chandrappa	
17	RA 122/2013	Arguments	S siddappa	
18	OS 98/2015	Arguments	Vijayaraj Urs	Exparte
19	OS 404/2017	Arguments	Amshith Hegde	Exparte
20	OS 472/2019	Arguments	Suraj Govinda Raj	K B SM

21	Misc 78/2019	Arguments	Gururaj Joshi	Exparte
22	OS 80/2019	Arguments	Srinivas	R D V
23	OS 1449/2007	Judgment	G Vijayakumar	

3  
AFTER-NOON SESSION

Sl.No	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	EX 72/2018	Hearing	Prasanna Kumar V H	
2	OS 1133/2020	Hearing	H S Ramamurthy Ass	
3	OS 61/2020	Hearing	Shivaraju	
4	OS 1140/2020	Hearing	Manivannan G	
5	OS 966/2009	Hearing	H S Sanjay Gowda	S C M
6	OS 907/2015	Hearing	V Viahwanath	
7	OS 1849/2015	Hearing	Bopiah	M V S
8	OS 797/2018	Hearing	Nagaraja	Exparte
9	OS 1659/2018	Hearing	K M D	
10	OS 322/2019	Hearing	B Manjunath	
11	OS 701/2020	Hearing	G Manjunatha	
12	OS 15/2018	Orders	Mithun Gerani	
13	OS 852/2020	Orders	P B Raju	
14	OS 1209/2004	Objections	H V S	C R
15	OS 488/2005	Objections	S N	G B Y H
16	OS 1360/2018	Objections	M Venkataramanappa	

**Note: Other cases are adjourned as per CIS.**

  
11/12/2020

I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

**List of cases posted on 09.12.2020 on S.O.P basis in the  
court of II Addl. Senior Civil Judge, Bengaluru Rural  
District, Bengaluru.**

<b>Morning Session</b>					
01	OS.459/1999	Summons	14	OS.1600/2017	Hearing
02	OS.505/2012	Summons	15	Ex.4/2018	Hearing
03	OS.1818/2019	Summons	16	OS.1080/2018	Hearing
04	OS.1003/2019	Summons	17	Ex.65/2019	Hearing
05	Misc.23/2003	Hearing	18	OS.1090/2017	Evidence
06	Misc.30/2010	Hearing	19	Misc.81/2017	Evidence
07	Ex.70/2010	Hearing	20	OS.1260/2013	Evidence
08	OS.1181/2011	Hearing	21	OS.1719/2005	Evidence
09	OS.654/2013	Hearing	22	OS.781/2013	Evidence
10	OS.808/2013	Hearing	23	Misc.94/2016	Evidence
11	Ex.6/2016	Hearing	24	OS.1751/2016	Evidence
12	Misc.91/2016	Hearing	25	OS.1311/2018	Evidence
13	OS.1444/2016	Hearing			

<b>Afternoon Session</b>					
26	OS.10/2016	Summons	35	MA.92/2017	Notice
27	OS.1351/2018	Summons	36	MA.93/2017	Notice
28	OS.529/2019	Summons	37	RA.77/2017	Notice
29	MA.86/2017	Notice	38	MC.440/2019	Notice
30	MA.87/2017	Notice	39	OS.510/2019	Conciliation
31	MA.88/2017	Notice	40	OS.131/2018	Orders
32	MA.89/2017	Notice	41	OS.225/2019	Orders
33	MA.90/2017	Notice	42	Misc.79/2019	Notice
34	MA.91/2017	Notice			

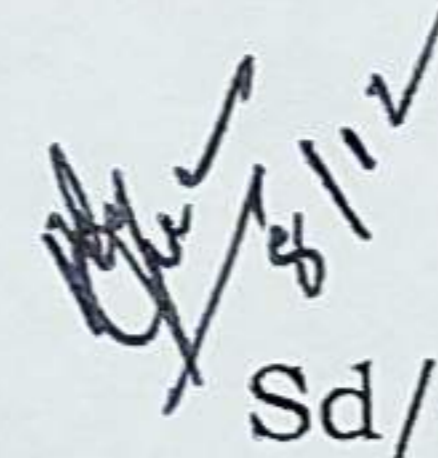
**Note:** Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

-sd/-  
II Addl. Senior Civil Judge,  
Bengaluru (R) District, Bengaluru.



In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **09.12.2020**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><b><u>EVIDENCE</u></b></p> <p>1) OS. 178/2006 2) OS. 2668/2006 3) OS. 575/2008 4) OS. 872/2008 5) OS. 1271/2008 6) OS. 1529/2008 7) OS. 2035/2008 8) OS. 446/2010 9) OS. 876/2010 10) OS. 562/2014 11) OS. 1193/2016 12) OS. 2/2017 13) OS. 1385/2019 14) OS. 1866/2019 15) OS. 1709/2019</p> <p><b><u>ARGUMENTS</u></b></p> <p>15) RA. 150/2012 16) OS. 1966/2015 17) MA. 14/2016</p>	<p><b><u>HEARING</u></b></p> <p>18) OS. 2518/2006 19) FDP. 11/2008 20) OS. 658/2008 21) OS. 1299/2008 22) OS. 1099/2010 23) OS. 508/2011 24) OS. 644/2014 25) OS. 718/2014 26) OS. 1171/2014 27) OS. 1757/2015 28) OS. 1998/2015 29) MC. 29/2016 30) OS. 803/2016 31) FDP. 32/2016 32) MA. 50/2016 33) OS. 683/2020</p> <p><b><u>OBJECTIONS</u></b></p> <p>34) OS. 1594/2008 35) OS. 959/2012 36) OS. 16/2020</p>

  
Sd/-

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
09.12.2020**

<b>Morning Session 11 am to 2 pm</b>	<b>Afternoon Session 2.45 pm to 5.00 pm</b>
<b>Arguments</b>	<b>Arguments</b>
<b><u>To hear on IAs</u></b> 1. O.S.404/2011 2. O.S.1429/2011 3. O.S.1677/2019 4. Misc.17/2018 5. O.S.204/2014 6. O.S.467/2014 7. O.S.576/2013 8.M.A.26/2019	<b><u>To hear on IAs</u></b> 1.O.S.746/2008 2.O.S.645/2018 3. O.S.787/2014 4. O.S.2070/2014 5. O.S.1633/2017 6. O.S.599/2008 7.O.S.401/2014
<b>Evidence</b>	<b>Evidence</b>
1. Misc.50/2020 2. O.S.1358/2012 3.O.S.1731/2017	1. O.S.571/2010 2. O.S.316/2008 3.O.S.33/2003

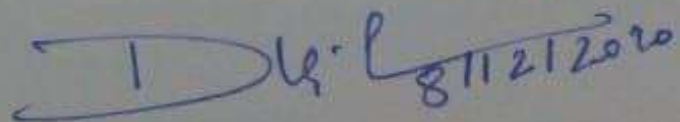
Sd/-  
IV ASCJ      08.12.2020  
Bengaluru Rural District, Bengaluru.



**In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru**  
**Rural District, Bengaluru.**

**Cause list Dated 09.12.2020**

<b><u>Morning Session</u></b>	<b><u>After Noon Session</u></b>
<b><u>Hearing</u></b>  1) OS. 650/2008 2) OS. 1444/2013 3) OS. 382/2007 4) OS. 1551/2007 5) OS. 416/2012 6) OS. 1519/2012 7) OS. 891/2013	<b><u>Hearing</u></b>  1) OS. 876/2015 2) OS. 1825/2015 3) OS. 589/2016 4) P & SC. 11/2016 5) OS. 1158/2016
<b><u>Evidence</u></b>  8) OS. 2861/2005 9) OS. 2575/2006 10) OS. 14/2007 11) OS. 1179/2008 12) OS. 1383/2008 13) OS. 969/2009 14) OS. 369/2015 15) OS. 1900/2015 16) Misc. 44/2016 17) OS. 1343/2016	<b><u>Arguments</u></b>  6) OS. 62/2016 7) MA. 16/2016
<b><u>Arguments</u></b>  18) OS. 121/2008 19) OS. 535/2009 20) OS. 361/2016	<b><u>Pre conciliation for E Lok Adalath</u></b>  8) OS. 797/2015 9) MVC. 372/2015 10) OS. 1425/2015 11) OS. 637/2012 12) OS. 783/2012 13) OS. 1090/2012 14) OS. 1117/2012 15) OS. 44/2013 16) OS. 55/2013 17) OS. 83/2013 18) OS. 182/2013 19) OS. 195/2013 20) OS. 316/2013



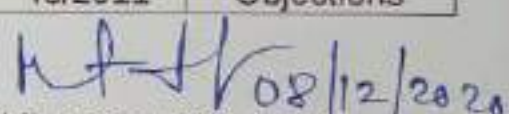
V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

In The Court Of VI Addl. Senior Civil Judge, Bengaluru  
Rural District, Bengaluru the following cases are posted on  
09.12.2020

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S.2831/2006	Hearing	1	O.S. 33/2009	Summons
2	O.S. 87/2007	Hearing	2	O.S. 162/2009	Summons
3	O.S. 159/2007	Hearing	3	O.S. 602/2017	Summons
4	O.S. 1415/2007	Hearing	4	O.S. 727/2020	Notice
5	O.S. 2149/2008	Hearing	5	O.S. 741/2020	Notice
6	O.S. 475/2009	Hearing	6	FDP 32/2009	Hearing
7	O.S. 533/2009	Hearing	7	O.S. 1412/2009	Hearing
8	FDP 9/2017	Hearing	8	O.S. 877/2011	Hearing
9	O.S. 1214/2008	Evidence	9	EX. 66/2011	Hearing
10	O.S. 1375/2008	Evidence	10	O.S. 1136/2014	Hearing
11	O.S. 1892/2008	Evidence	11	R.A. 76/2014	Hearing
12	O.S. 568/2009	Evidence	12	R.A. 85/2015	Hearing
13	O.S. 806/2009	Evidence	13	O.S. 270/2007	A.D.R
14	O.S. 942/2012	Evidence	14	O.S. 217/2017	A.D.R
15	O.S. 1960/2007	Evidence	15	O.S. 545/2015	Issues
16	O.S. 543/2009	Evidence	16	O.S. 1023/2012	Evidence
17	O.S. 2012/2006	Evidence	17	O.S. 1149/2012	Evidence
18	O.S. 1273/2009	Evidence	18	MISC. 60/2015	Evidence
19	O.S. 537/2007	Arguments	19	O.S. 211/2017	Evidence
20	EX. 116/2012	Arguments	20	FDP 43/2011	Objections

Date : 09.12.2020

Place : Bengaluru

  
VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 09.12.2020 are adjourned in the CIS, as per SOP.